Name of the Corporate Debtor: DIVYA INFRA PROPERTIES PRIVATE LIMITED; Date of Commencement of CIRP: 31-10-2023; List of Creditors as on: 30-01-2024; Name of IP: Prakul Thadi; Process Number: 1; Last 5 digitof registration number: 13806

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	39	370356527	38	157798183	18.17	0	193309565	19248779	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	576074679	1	576074679	66.33	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	3	5170470	1	13863	0.00	0	0	5156607	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0.00	0	0	0	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	72	319801913	1	134640000	15.50	0	8880000	176281913	Annexure 9
Total		115	1271403589	41	868526725	100.00	0	202189565	200687299	